

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

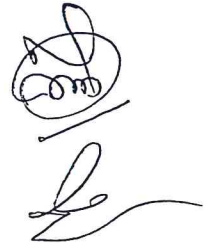
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : IA/116/2017
PETITION NUMBER : CP/29/2016
NAME OF THE PETITIONER(S) : ALEXANDER CORREYA
NAME OF THE RESPONDENT(S) : THE BHAGYODAYAM CO. & 7 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

N.J. Mathis

Advocate for
R₁ to R₆



N. Rajesh

R₇ to R₈

ORDER

Counsel for Petitioner present. Mr.N.J.Mathis, Counsel for R1 to R6 present. N.Rajesh, Counsel for R7 to R8 present and filed the counter. Copy of the same has been furnished to other side. At request of the counsel for the petitioner time is enlarged for filing rejoinder, with a direction to serve a copy of the same to the other side, before the next date of hearing. Put up on 11.9.2017 at 10.30 A.M.

sd/-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

sd/-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)